

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/190/2016

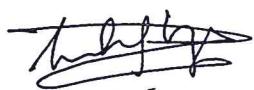
NAME OF THE PETITIONER(S) : B. Nanda kumar

NAME OF THE RESPONDENT(S) : M/s Safeline Logistics Pvt Ltd & 2 Other

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) Archana for
Thiriyambak Kannan
Respondent


ORDER

Counsel for petitioner called absent. Counsel for respondents present and stated that they have received a communication today morning from the counsel for petitioner that he is unable to attend before the Tribunal today for making submissions. Counsel for respondents is directed to inform the next date of hearing to the counsel for petitioner. Time extended at request for hearing submissions by both sides. Put up on 06.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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